

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 391 OF 2017

Dated : 20th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Madhya Pradesh Power Management Company Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ganesan Umapathy
Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Vishrov M.
Mr. Yashswi Kant for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 to 6

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-13

ORDER

The matter did not reach before the bench.

As agreed by the parties, list this matter for hearing on **31.07.2019.**

**(S. D.Dubey)
Technical Member**

pr/mkj

**(Justice Manjula Chellur)
Chairperson**